

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

14. **IA-1252/2023 in C.P.(IB)/1388(MB)/2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.04.2024**

NAME OF THE PARTIES: Intec Capital Limited
Vs
Nirmiti Stampings Private Limited

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

This matter is heard through video conference:

1. Mr. Akshay Petkar a/w Mr. Aniket Malu, Ld. Counsel for the Applicant present (VC). Mr. Jog Singh a/w Ms. Ragini Singh and Ms. Pooja Pandey, Ld. Counsel for the Applicant in IA-773/2024 present (VC). Mr. PBA Srinivasan i/b V. Deshpande & Co., Ld. Counsel for Respondent present (VC).
2. Though the Counsel for the Respondent appeared through VC, he reported unwell today, unable to argue the case and sought time till next Friday. As a last chance, time granted.
3. List this matter on **15.04.2024** for hearing.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)